

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 242 of 2013 &  
IA no. 329 of 2013

Dated : 8<sup>th</sup> May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission &  
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anirudh Krishnan

Counsel for the Respondent(s): Ms. Kavitha for R.2

ORDER

The learned counsel for both the parties have filed their respective  
Written Submissions.

***Judgment is Reserved.***

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

Ts/js